

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AKSHARA ENTERPRISES PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of Corporate Person	Akshara Enterprises Private Limited
2.	Date of incorporation of Corporate Person	31 st December, 1996
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U99999TG1996PTC026073
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	H. No. 11-25-71/A, Kothawada, Warangal , Telangana-506002, India.
6.	Liquidation Commencement Date of Corporate Person	28 th March, 2023
7.	Name of the Liquidator	Racharla Ramakrishna Gupta
	Address of the Liquidator	Flat No. T202, Technopolis, 1-10-74/B, Above Ratnadeep Super Market, Chikoti Gardens, Begumpet, Hyderabad Telangana-500016, India.
	Email address of the Liquidator	rp.ramakrishnagupta@gmail.com
	Telephone number of the Liquidator	+91 9848019915
	Registration number of the Liquidator	IBBI/IPA-002/IP-N00012/2016-2017/10029
8.	Last date for submission of claims	27 th April, 2023

Notice is hereby given that **Akshara Enterprises Private Limited** has commenced voluntary liquidation on **28th March, 2023**.

The stakeholders of **Akshara Enterprises Private Limited** are hereby called upon to submit a proof of their claims, **on or before 27th April, 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



R. Ramakrishna Gupta
Liquidator

Date: 30/03/2023

Place: Hyderabad



FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AKSHARA ENTERPRISES PRIVATE LIMITED

Sl.No.	Particulars	Details
1	Name of Corporate Person	Akshara Enterprises Private Limited
2	Date of incorporation of Corporate Person	31st December, 1996
3	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Hyderabad
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U99999TG1996PTC026073
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	H.No.11-25-71/A, Kothawada, Warangal, Telangana-506002, India.
6	Liquidation Commencement Date of Corporate Person	28th March, 2023
7	Name of the Liquidator	Racharla Ramakrishna Gupta
	Address of the Liquidator	Flat No.T202, Technopolis, 1-10-74/B, Above Ratnadeep Super Market, Chikoti Gardens, Begumpet, Hyderabad, Telangana-500016, India.
	Email address of the Liquidator	rp.ramakrishnagupta@gmail.com
	Telephone number of the Liquidator	+91 9848019915
	Registration number of the Liquidator	IBBI/IPA-002/IP-N00012/2016-2017/10029
8	Last date for submission of claims	27th April, 2023

Notice is hereby given that **Akshara Enterprises Private Limited** has commenced voluntary liquidation on **28th March, 2023**.

The stakeholders of **Akshara Enterprises Private Limited** are hereby called upon to submit a proof of their claims, **on or before 27th April, 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date: 30/03/2023
Place: Hyderabad

R.Ramakrishna Gupta
Liquidator

ఫారం-ఎ **బహిరంగ ప్రకటన**

(ఇన్సూరెన్స్ అండ్ బ్యాంక్లపై బోర్డ్ ఆఫ్ ఇండియా (వాలంటరీ లిక్విడేషన్ ప్రొసెస్)
రెగ్యులేషన్స్, 2017లోని రెగ్యులేషన్ 14)

అక్షర ఎంటర్ప్రైజెస్ ప్రైవేట్ లిమిటెడ్

యొక్క స్టేక్ హోల్డర్లకు గమనిక

క్ర.సం.	వివరములు	వివరములు
1	కార్పొరేట్ వ్యక్తి పేరు	అక్షర ఎంటర్ప్రైజెస్ ప్రైవేట్ లిమిటెడ్
2	కార్పొరేట్ వ్యక్తి ఇన్కార్పొరేషన్ అయిన తేది	31 డిసెంబర్, 1996
3	కార్పొరేట్ వ్యక్తి ఇన్కార్పొరేటెడ్ అయిన/ నమోదు అయిన అథారిటీ	రిజిస్ట్రార్ ఆఫ్ కంపెనీస్-హైదరాబాద్
4	కార్పొరేట్ వ్యక్తి యొక్క కార్పొరేట్ గుర్తింపు నెం./ చరిమిత రుణ గుర్తింపు నెం.	U99999TG1996PTC026073
5	కార్పొరేట్ వ్యక్తి యొక్క నమోదిత కార్యాలయము మరియు ప్రధాన కార్యాలయము (ఏవైనా ఉంటే) చిరునామా	ఇ.నం. 11-25-71/ఎ, కొత్తవాడ, వరంగల్, తెలంగాణ-506002, ఇండియా
6	కార్పొరేట్ వ్యక్తి యొక్క లిక్విడేషన్ ప్రారంభ తేది	28 మార్చి, 2023
7	లిక్విడేటర్ యొక్క పేరు,	రాచర్ల రామకృష్ణ గుప్త
	లిక్విడేటర్ యొక్క చిరునామా,	ఫ్లాట్ నం. టి202, టెక్నోపోలీస్, 1-10-74/బి, రత్నదీప్ సూపర్ మార్కెట్ పైన, చీకోటి గార్డెన్స్, బేగంపేట్, హైదరాబాద్, తెలంగాణ-500016, ఇండియా.
	లిక్విడేటర్ ఇ-మెయిల్ చిరునామా,	rp.ramakrishnagupta@gmail.com
	లిక్విడేటర్ టెలిఫోన్ నం.	+91 9848019915
	లిక్విడేటర్ రిజిస్ట్రేషన్ నం.	IBBI/IPA-002/IP-N00012/2016-2017/10029
8	క్లెయిమ్లు దాఖలు చేయుటకు ఆఖరి తేది	27 ఏప్రిల్, 2023

ఈ నోటీసు ద్వారా తెలియజేయదమేమనునగా అక్షర ఎంటర్ప్రైజెస్ ప్రైవేట్ లిమిటెడ్ వారు 28 మార్చి 2023న వాలంటరీ లిక్విడేషన్ ప్రారంభించినారు.

అక్షర ఎంటర్ప్రైజెస్ ప్రైవేట్ లిమిటెడ్ యొక్క స్టేక్ హోల్డర్లు, ఐటం-7 ఎదురుగా తెలిపిన చిరునామాలోని లిక్విడేటర్కు 27 ఏప్రిల్, 2023 లేదా ఆలోగా తమ క్లెయిముల రుజువు దాఖలు చేయవలసినదిగా కోరబడుతున్నారు.

ఫైనాన్సియల్ క్రెడిటార్లు ఎలక్ట్రానిక్ సాధనాల ద్వారా మాత్రమే తమ క్లెయిముల రుజువులను దాఖలు చేయవలెను. ఇతర స్టేక్ హోల్డర్లందరూ క్లెయిముల రుజువును స్వయంగా, పోస్టు ద్వారా లేదా ఎలక్ట్రానిక్ సాధనాల ద్వారా దాఖలు చేయవలెను. క్లెయిముకు సంబంధించిన తప్పుడు లేదా తప్పుదోవ పట్టించే రుజువులు దాఖలు చేసినట్లయితే పెనాల్టీలు విధించబడతాయి.

తేది: 30.03.2023

ప్రదేశం: హైదరాబాద్

సం/-
అర్. రామకృష్ణ గుప్త
లిక్విడేటర్